NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.67/BB/ 2017	-	Await report from OL & RD	230/232	Sonus Networks Trading Pvt. Ltd.

SL. NO.	(11 5/11 1/12)		SIGNATURE
41.1	+ VASUDEVAN	petitioner	147:
98.	45806822	*	V

ORDER

Counsel for Petitioner is present. Already we have received reports of ROC, R.D and O.L. Heard the Counsel for Petitioner. List it for orders on 08/03/2018.

Member (T)

Member (J)